



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.09.2026

NOTICE

Please take notice that the bench notified for the **Court of Chairperson on 22.09.2026 at 10:30 AM** is re-constituted. Composition of the re-constituted Bench shall be as under.

Court of Chairperson (10:30 AM)

- 1. Hon'ble Mr. Justice Yogesh Khanna, the Officiating Chairperson**

- 2. Hon'ble Mr. Barun Mitra, Member (Technical)**

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar